

NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

Company Appeal (AT) (Insolvency) No. 870 of 2020

IN THE MATTER OF:

Action Construction Equipment Ltd.

...Appellant.

Versus

Capacit'e Infra Project Ltd.

...Respondent.

Present:

**For Appellant: Mr. Fanish Kumar Rai, Mr. Ajit Rajesh,
Advocates.**

**For Respondent: Mr. Abhay Anturkar, Ms. Surbhi Kapoor
And Mr. Sarthak Mehrotra, Advocates.**

**ORDER
(Virtual Mode)**

09.03.2021 It is stated that pleadings are complete.

List the Appeal 'For Admission (After Notice)' Hearing on **28th April, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**